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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 80/2009-2014
NEW DELHI: DATED: 13 /07/2010

Subject: Amendment of SION H-444

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments/corrections in the Handbook of Procedures, Vol.II, 2009-2014, as amended from time to time.

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (Vol.II), 2009-2014, as amended from time to time, amendments/corrections are made against SION entry at **H-444** as mentioned in ANNEXURE “A” to this Public Notice.

This issues in public interest.

(R. S. Gujral)
Director General of Foreign Trade and
ex-officio Special Secretary to the Government of India

(Issued from F. No. 01/87/171/00002/AM11/DES-VII)

ANNEXURE “A” to Public Notice No. 80/2009-2014

Dated: 13.07.2010

Export ITEM	QTY	IMPORT ITEM	QTY
Aseptic Packaging Material	1MT	1. Relevant Duplex Paper Board/Bleached Paper/Bleached Paper Board/Kraft Paper	1.10 MT/MT content in the export product
		2. Aluminium Foil	1.10 MT/MT content in the export product
		3. LDPE Granules	1.10 MT/MT content in the export product
		4. LLDPE/HDPE/MLLDPE Granules/ LK Film	1.12 MT/MT content in the export product
		5. Ethylene Acrylic Acid Copolymer/Adhesive Copolymer Granules	1.12 MT/MT content in the export product
		6. LS-Strips/Polypropylene Strips/Modified Polymetalosene Strips	Net to Net
		7. Printing Inks	12 Kg/MT of export product
		8. Photo Polymer Plates	0.5 No/MT of export product